

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1910
ANSWERED ON:09.03.2015
SPECIALITY PETRO CHEMICAL PLANTS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Public Sector Oil Marketing Companies propose to set up specialty petro-chemical plants in the country; and
(b) if so, the details thereof along with number of refineries set up in such plants in the country, State/OMC-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) : Since de-licensing of the refinery sector in June, 1998, a refinery can be set up anywhere in India by a Private or Public Sector Enterprise, depending on its techno-commercial viability. Oil Marketing Companies (OMCs) have set up/proposed to set up petrochemical projects in the existing/new refineries as per details given under- Indian Oil Corporation Ltd. (IOCL)

- (i) Set up Linear Alkyl Benzene (LAB) unit at Gujarat Refinery.
- (ii) Set up Paraxylene (PX) unit and Purified Terephthalic Acid (PTA) at Panipat Refinery.
- (iii) Set up Naphtha Cracker complex along with downstream polymer units in Panipat Refinery.
- (iv) Setting up a new Polypropylene (PP) unit at Paradip Refinery. Bharat Petroleum Corporation Ltd.(BPCL)
- (i) Setting up of Petrochemical Complex as part of Integrated Refinery Expansion Project in its Kochi Refinery. Hindustan Petroleum Corporation Ltd. IHPCL)
- (i) Evaluating the feasibility to set up a Refinery-cum-Petrochemical Project in Andhra Pradesh.
- (ii) Refinery-cum-Petrochemical Project in collaboration with Government of Rajasthan at Barmer in the State of Rajasthan approved.